

ITEM NO.801

COURT NO.6

SECTION IVB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 25835/2013

RAM SINGH & ANR.

Petitioner(s)

VERSUS

UNION TERRITORY CHANDIGARH

Respondent(s)

Date : 22/09/2014 This petition was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI
HON'BLE MR. JUSTICE N.V. RAMANA

For Petitioner(s) Mr. Vineet Bhagat,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Taken on Board.

The matter is adjourned for one week.

(Gulshan Kumar Arora)
Court Master

(Indu Pokhriyal)
Court Master